

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : KYRA Photon Tech Pvt Ltd

MAIN PETITION NUMBER : IBA/741/2019

(IA/MA) APPLICATION NUMBERS

IA(IBC)/2230(CHE)/2023

ORDER

Present: Ld. Counsel Shri. K Gaurav Kumar for the Petitioner.

Ld. Counsel Shri. Murugesh Kasivel for the Respondent.

Pleadings are complete.

List the matter for hearing on **31.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)